

GOVERNMENT OF INDIA
MINISTRY OF AGRICULTURE AND FARMERS WELFARE
DEPARTMENT OF AGRICULTURE, COOPERATION AND FARMERS WELFARE

LOK SABHA
UNSTARRED QUESTION NO.458
TO BE ANSWERED ON THE 26TH APRIL, 2016

ADVERSE EFFECT OF INSECTICIDES

458. SHRI KAUSHALENDRA KUMAR:

Will the Minister of AGRICULTURE AND FARMERS WELFARE कृषि एवं किसान कल्याण मंत्री be pleased to state:

- (a) whether the Government is aware of large scale indiscriminate use of insecticides in the country which causes insecticide poisoning and serious health disorders amongst the users;
- (b) if so, the details thereof;
- (c) whether any study has been conducted by the Government in this regard;
- (d) if so, the details and outcome thereof; and
- (e) the details of the safety measures and mass awareness campaign being taken by the Government in this regard?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND FARMERS WELFARE

कृषि एवं किसान कल्याण मंत्रालय में राज्य मंत्री (DR. SANJEEV KUMAR BALYAN)

(a) & (b): The Central Government monitors pesticides residues in various agricultural commodities etc. under the central scheme "Monitoring of Pesticides Residues at National Level" (MPRNL). The annual report of MPRNL for 2014-15 shows that 2.6 % of all samples of commodities contained pesticide residues above the Maximum Residues Limits (MRLs) fixed by the Food Safety and Standards Authority of India.

(c) & (d): During the period (2011-12 to 2014-15), a total of 70,850 samples of various food commodities such as vegetables, fruits, cereals, spices, pulses, milk, butter, fish, meat, tea, honey etc. and environmental samples like soil and water were collected and analyzed. Out of which 1778 (2.5%) samples were found to contain pesticide residues above MRLs. The year wise details are at Annexure-I.

Contd...2/-

(e): As per Insecticides Rules, 1971 framed under the Insecticides Act, 1968, sale or distribution of insecticides in the country is prohibited unless it is packed and labelled in accordance with the provisions of these rules. In addition, the annual reports of the MPRNL are being shared with all State Government in order to sensitize about areas of likely pesticide over use. Central Integrated Pest Management Centres (CIPMCs) under the Department of Agriculture, Cooperation and Farmers Welfare conducts Farmers Field Schools to sensitize farmers regarding safe and judicious use of pesticides, use of bio-pesticides etc. A 'Grow Safe Food' campaign has also been initiated to carrying the message of safe and judicious use of pesticides to farmers and other stakeholders. Package of practices for control of pests and diseases in 78 crops have been revised to include techniques to reduce dependence on chemical pesticides and encourage use of bio-pesticides and other alternative plant protection measures.

Annexure -I

Year Wise Details of Sample Analysed

S.No.	Year	Samples Analysed	Samples above MRL	Percentage of samples above MRL
1.	2011-12	16,948	290	1.7
2.	2012-13	16,494	436	2.6
3.	2013-14	16,790	509	3
4.	2014-15	20,618	543	2.6
	TOTAL	70,850	1778	2.5
